

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

# HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 1** 

[DIVISION BENCH - I

THIS BENCH WILL SIT IN VIRTUAL COURT NO. 1 i.e. ORIGINAL COURT NO. 1.

THIS BENCH WILL SIT AT 10:30 A.M.1

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
8	PIL/53/2020	TANMAY JYOTI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		MR D DAS MR. P P DUTTA	GA, ASSAM SC, HEALTH
		ADMISSION	l		
9	WA/85/2020 FIXED	BARAK VALLEY HILLS TRIBES DEVELOPMENT COUNCIL Versus STATE OF ASSAM AND 2 ORS		MR S S DEY MR. M NATH MR. D P BORAH	GA, ASSAM
==== ==== LEAVE - 	E NOTE OF ADVOCATES FOR 02,	======================================			
1)	MS. S BHUYAN	17-06-2020	То	17-09-2020	
2) 3)	MR. R P SINGH MR. A CHAMUAH	24-08-2020 24-08-2020	To To	20-09-2020 30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

**COURT NO: 2** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 2 i.e. ORIGINAL COURT NO. 2.

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
15	Bail Appln./1728/2020 (PDF COPY)	MD. NUR ALOM @ NUR ALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM
		BAIL HEARING		
16	AB/1945/2020 FIXED	JIYARUL HAQUE @ JIYAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
==== ==== LEAVE -	NOTE OF ADVOCATES FOR 02/09/2	======================================		
1)	 MS. S BHUYAN	 17-06-2020 To	17-09-2020	
2)	MR. R P SINGH	24-08-2020 To	20-09-2020	
3)	MR. A CHAMUAH	24-08-2020 To	30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

## HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

**COURT NO: 3** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 3 i.e. ORIGINAL COURT NO. 3.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 20 IN THE AFTERNOON SESSION.]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARIN	G (BA)		
19	Bail Appln./1726/2020 FIXED	INTAJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM		MR. A AHMED	PP, ASSAM
20	Bail Appln./1727/2020 FIXED	RUNJUL HAQUE AND 4 ORS.  Versus  THE STATE OF ASSAM		MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
EAVE	NOTE OF ADVOCATES FOR 02				
1)	MS. S BHUYAN	17-06-2020	То	17-09-2020	
2)	MR. R P SINGH	24-08-2020	То	20-09-2020	
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE MANOJIT BHUYAN HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

**COURT NO: 4** 

[DIVISION BENCH - II

THIS BENCH WILL SIT IN VIRTUAL COURT NO. 4 i.e. ORIGINAL COURT NO. 8.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 21 IN THE AFTERNOON SESSION.]

Sr.No.	Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
	WP(C)/2798/2020 FIXED	ABDUL KHALEK  Versus  THE UNION OF INDIA AND 5 ORS.		DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
==== ===== EAVE I	NOTE OF ADVOCATES FOR	  02/09/2020	===		
===== ================================	NOTE OF ADVOCATES FOR		:===: To	17-09-2020	
		17-06-2020	To	17-09-2020 20-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE SUMAN SHYAM

**COURT NO: 6** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 5 i.e. ORIGINAL COURT NO. 6.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 29 IN THE AFTERNOON SESSION.]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		<u>MOTION</u>			
29	WP(C)/3406/2020 B/O	THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. <b>Versus</b> KAKUMONI BHUYAN AND ANR.		MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	
==== ==== LEAVE	NOTE OF ADVOCATES FOR	======================================	===:	=========	
-					
1)	MS. S BHUYAN	17-06-2020	То	17-09-2020	
2)	MR. R P SINGH	24-08-2020	To	20-09-2020	
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

# HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

**COURT NO: 7** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 6 i.e. ORIGINAL COURT NO. 7.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 30 IN THE AFTERNOON SESSION.]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate			
	BAIL HEARING							
29	AB/1347/2020 FIXED	JAGADISH OJA <b>Versus</b> THE STATE OF ASSAM		MR S DAS	PP, ASSAM			
30	AB/1873/2020 FIXED	GAUTAM PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM		MR. P K DAS MR. D BORA	PP, ASSAM			
==== ==== EAVE	ENOTE OF ADVOCATES FOR	======================================	=====	==========				
1)	MS. S BHUYAN	17-06-2020	То	17-09-2020				
2)	MR. R P SINGH	24-08-2020	To	20-09-2020				
3)	MR. A CHAMUAH	24-08-2020	То	30-09-2020				



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 9

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 7 i.e. ORIGINAL COURT NO. 9.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 25 IN THE AFTERNOON SESSION.]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
20	WP(C)/3329/2020 FIXED, BY SLIP	PRAKASH KUMAR SINGH AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P N GOSWAMI MR. D GOGOI MR. R BORA	GA, ASSAM ASSTT.S.G.I.
		OTHER MATTERS		
21	W.P.(Crl.)/3/2020 (ORDERS), FIXED	NURUT ZAMAN DEWAN  Versus  THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/1387/2020 in W.P.(Crl.)/3/2020	NURUT ZAMAN DEWAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	- ,
	WITH			
22	W.P.(Crl.)/2/2020	SANTANU BORTHAKUR  Versus  THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH	THE OWIGHT OF INDIVINIES I GIRS		
23	W.P.(Crl.)/4/2020	DIPIKA SARKAR  Versus  THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
24	W.P.(Crl.)/6/2020	ABANTEE DUTTA  Versus	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
		THE UNION OF INDIA AND 4 ORS	MR A PAUL	
25	<b>WITH</b> W.P.(Crl.)/7/2020	ABANTEE DUTTA  Versus  THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.

\_\_\_\_\_

 1)
 MS. S BHUYAN
 17-06-2020
 To 17-09-2020

 2)
 MR. R P SINGH
 24-08-2020
 To 20-09-2020

 3)
 MR. A CHAMUAH
 24-08-2020
 To 30-09-2020



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE KALYAN RAI SURANA HONOURABLE MR. JUSTICE MIR ALFAZ ALI

**COURT NO: 10** 

#### **[SPECIAL DIVISION BENCH**

THIS BENCH WILL SIT IN VIRTUAL COURT NO.8 i.e. ORIGINAL COURT NO. 10.

#### THIS BENCH WILL RISE AT 12:00 NOON.1

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTIO	<u>N</u>		
9	WP(C)/3301/2020	URBAN WORLD MOTORS PVT. <b>Versus</b> STATE BANK OF INDIA AND 3 (		MR. S CHAMARIA MR. M ALI MR. S CHANDA	
10	WP(C)/3414/2020	PRATUL KUMAR GHOSH <b>Versus</b> ASHISH AGARWAL AND 3 ORS		MR R BORAH MR. S MITRA	
==== ==== LEAVE	NOTE OF ADVOCATES FOR	:=====================================	=====	=========	
-					
1)	MS. S BHUYAN	17-06-2020	To	17-09-2020	
2)	MR. R P SINGH	24-08-2020	To	20-09-2020	
3)	MR. A CHAMUAH	24-08-2020	То	30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE KALYAN RAI SURANA

**COURT NO: 10** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO.8 i.e. ORIGINAL COURT NO. 10.

THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]

Sr.N	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
11	Bail Appln./1337/2020 (PART-HEARD), FIXED	PRAKASH FULCHANDRA CHABRA @ PRAKASH CHABRA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI) (D)	MR J PAYENG	SC, CBI
===: ===: LEAV	======================================	======================================	===========	
- 				
 1)	MS. S BHUYAN	  17-06-2020 To	17-09-2020	
1) 2)	MS. S BHUYAN MR. R P SINGH	17-06-2020 To 24-08-2020 To		



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

**COURT NO: 11** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 9 i.e. ORIGINAL COURT NO. 11.

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>MOTION</u>		
11	CRP(I/O)/113/2020 FIXED	HARSHAJIT DAS  Versus  THE ASSAM TOURISM DEVELOPMENT CORPN. LTD.	MR. B D DEKA MR. M DAS N CHAUDHURY	
==== ==== _EAVE	NOTE OF ADVOCATES FOR	======================================		
==== ==== _EAVE  1)	NOTE OF ADVOCATES FOR  MS. S BHUYAN	======================================	17-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 13** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 10 i.e. ORIGINAL COURT NO. 13.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 9 & 20 IN THE MORNING SESSION AND ITEM NOS. 10 TO 19 & 21 IN THE AFTERNOON SESSION.]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate			
	DELIVERY OF ORDER							
20	Bail Appln./3327/2019 (AT 10:30 A.M.)	RAKESH KUMAR PAUL <b>Versus</b> STATE OF ASSAM AND ANR.		MR F KHAN MS D BARUAH	PP, ASSAM			
		MOTION	l					
21	Crl.Pet./51/2020 WITH LCR 4 FILES, FIXED	FAKHAR UDDIN LASKAR <b>Versus</b> ENFORCEMENT DIRECTORATE		MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ED			
==== ==== LEAVE	======================================	======================================	====:	=========				
- 								
 1)	MS. S BHUYAN	17-06-2020	То	17-09-2020				
2)	MR. R P SINGH	24-08-2020	То	20-09-2020				
3)	MR. A CHAMUAH	24-08-2020	То	30-09-2020				



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

**COURT NO: 16** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 12 i.e. ORIGINAL COURT NO. 16.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 31 IN THE AFTERNOON SESSION.

# ITEM NO. 29 AND 30 WILL BE TAKEN VIA REMOTE VIDEO CONFERENCING.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
	WP(C)/3384/2020 FIXED	GRIHAM FOOD AND HOTEL PVT. LTD.  Versus  THE UNION OF INDIA AND 4 ORS.	MR N DUTTA, MS N DUTTA	SC, NF RLY SC, IRCTC
30	<b>WITH</b> WP(C)/3405/2020  FIXED	GRIHAM FOOD AND HOTEL PVT. LTD  Versus  THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MS N DUTTA	SC, NF RLY SC. I.R.C.T.C.
	TIALD	STAY MATTERS		
	I.A.(Civil)/1265/2020 (ORDER-STAY-VACATING), FIXED <b>in</b> WP(C)/2329/2020	BORNALI BORAH HAZARIKA AND 6 ORS <b>Versus</b> BIJU SAIKIA AND 11 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, PNRD GA, ASSAM MR. S R GOGOI
	<b>WITH</b> WP(C)/2329/2020	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	MR. N C DAS SC, PNRD GA, ASSAM
=====				
LEAVE I	======================================			
-				
			17.00.000	
1) 2)	MS. S BHUYAN MR. R P SINGH	17-06-2020 To 24-08-2020 To	17-09-2020 20-09-2020	
3)	MR. A CHAMUAH	24-08-2020 To	30-09-2020	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday,2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 18** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 13 i.e. ORIGINAL COURT NO. 18.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 25 IN THE AFTERNOON SESSION.

THIS BENCH WILL SIT FROM 12:00 NOON.]

Sr.No. Case Number		Main Parties		Petitioner Advocate	Respondent Advocate					
	<u>MOTION</u>									
25	AB/2194/2020	INDRAJIT RAY @ INDRA RAY <b>Versus</b> THE STATE OF ASSAM		MR S HOQUE S I AKAND	PP, ASSAM					
==== ====	======================================	======================================	=====	==========	===========					
-										
1)	MS. S BHUYAN	17-06-2020	То	17-09-2020						
2)	MR. R P SINGH	24-08-2020	To	20-09-2020						
3)	MR. A CHAMUAH	24-08-2020	То	30-09-2020						



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Wednesday, 2nd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

**COURT NO: 20** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 15 i.e. ORIGINAL COURT NO. 20.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 & 29 IN THE MORNING SESSION AND ITEM NOS. 16 TO 28 & 30 IN THE AFTERNOON SESSION]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		JUDGEM	<u>IENT</u>		
29	Crl.Rev.P./289/2013 (AT 10:30 A.M.)	JAHURA KHATUN <b>Versus</b> MAHAR ALI		MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY	MR. B B GOGOI ADDL. PP, ASSAM
		BAIL HEA	RING		
30	AB/2046/2020 FIXED	ASAD ALI <b>Versus</b> THE STATE OF ASSAM		MR. M K DAS MS Z ANJUM	PP, ASSAM
=== === EAVE	NOTE OF ADVOCATES FOR (	2=====================================	=====	========	
  L)	MS. S BHUYAN	17-06-2020	То	17-09-2020	
  L) <u>2</u> )	MS. S BHUYAN MR. R P SINGH	17-06-2020 24-08-2020	To To	17-09-2020 20-09-2020	